SHRI M. VALIULLA: May I know the number of families that were displaced and that came to India for rehabilitation?

SHRI J. K. BHONSLE: Altogether about ten lakhs.

SHRI M. VALIULLA: Ten lakh families?

SHRI J. K. BHONSLE: Ten lakh persons.

SHRI S. N. MAZUMDAR: May I know the amount of holding which has been allotted per family?

SHRI J. K. BHONSLE: It differs from 8 to 10 acres in some places, 10 to 15 acres in others and in West Bengal it ranges from  $2\frac{1}{2}$  to 5 or 6 acres.

HOUSES AND SHOPS FOR DISPLACED FERSONS

\*341. SHRI M. VALIULLA: Will the minister for WORKS, HOUSING AND SUP-PLY be pleased to state:

(a) the number of houses and shops for displaced persons built so far in Delhi by the Central Public Works Department; and

(b) the number of houses and shops proposed to be built for displaced persons in Delhi during the year 1954-55?

THE MINISTER FOR WORKS, HOUSING AND SUPPLY (SARDAR SWARAN SINGH): (a) The figures up to 30th June 1954 are:

(i) Houses	•	•	٠	•	•	•	30,671
(ii) Shops	•	•	•	•	•	•	4,509
(b) (i) Houses	•	•		•	•	•	4,715
(ii) Shops			•	•	•	•	2,512

SHRI M. VALIULLA: May I know. what is the requirement? How many houses have to be built to see that everyone has got shelter? SARDAR SWARAN SINGH: It is hoped that this year's construction will meet to a very large extent the housing shortage so far as refugees are concerned.

PRODUCTION OF SALTS IN MANGINAPUDI SALT WORKS

\*342. SHRI V. M. SURENDRA RAM: Will the Minister for PRODUCTION be pleased to state:

(a) what was the production of salt in the Manginapudi Salt Works in the years 1952-53 and 1953 54;

(b) whether a part of these salt works was leased out to Messrs. National Chemicals Ltd.; and

(c) whether the period of the lease is over and the portion leased out has since been taken by Government?

THE MINISTER FOR PRODUC-TION (SHRI K. C. REDDY): The production of salt in the said salt works has been as follows:

(a) 1952-53 · · · · 151716 manuds

1953-54 • . . . . 144,500 ,,

(b) Yes, by the State Government who own this part of the land.

(c) The period of lease expired on 28th February 1954, but the State Government have extended it temporarily for a further period of one year.

## SYNTHETIC<sup>;</sup> VITAMIN 'A'

\*343. SHRI V. M. SURENDRA RAM: Will the Minister for COMMERCE AND INDUSTRY be pleased to state:

(a) the annual requirement of synthetic vitamin 'A' in India;

(b) how much of it is imported; and

(c) the uses to which this vitamin is put in India?